

F.No. A-22012/3/2011 - Ad. VI
 Government of India
 Ministry of Finance
 Department of Revenue
 (Central Board of Direct Taxes)

New Delhi, the 4th April, 2011

ORDER NO. 59 OF 2011

The following officers in the grade of Joint / Additional Commissioner of Income Tax are hereby transferred and posted at the station indicated against each in the Directorate of International Taxation and Transfer Pricing with immediate effect and until further orders:

A. OFFICERS WHO ARE BEING POSTED IN THE SAME STATION/REGION:

SL NO	NAME	CIVIL CODE	PRESENT CCA REGION	TO BE POSTED AT (STATION)
1	SANTOSH KUMAR MOHANTY	91040	MUMBAI	MUMBAI
2	RAVI SHANKAR SRIVASTAVA	93054	MUMBAI	MUMBAI
3	SHBHAKANT SAHU	94048	DELHI	DELHI
4	HARIGOVIND SINGH	93053	MUMBAI	MUMBAI
5	VIKRAM BATRA	96009	DELHI	DELHI
6	SHOBHAN KAR	99018	DELHI	DELHI
7	K.R VASUDEVAN	93006	CHENNAI	CHENNAI
8	HEMANT KUMAR C. LEUVA	99040	PUNE	PUNE
9.	S.C TIWARI	93059	AHMEDABAD	AHMEDABAD

B. OFFICERS WHO ARE BEING POSTED TO OTHER STATION/REGION:

SL NO	NAME	CIVIL CODE	PRESENT CCA REGION	TO BE POSTED AT (STATION)
1	MAHESH SHAH	94041	KOLKATA	MUMBAI
2	MANOJ KUMAR	94039	BHOPAL	BANGALORE
3	RAJESH KUMAR JHA	92055	DELHI	BANGALORE
4	JEOTSNA JHRI	93052	CHANDIGARH	NOIDA
5	RAJEEV BENUWAL	99003	HYDERABAD	BANGALORE
6	PRABHAKAR REDDY	97011	BANGALORE	MUMBAI
7	MD. TARIQUE KALIM	95027	DATABASE CELL, CBDT	DELHI
8	PEEYUSH SONKAR	94091	UOP to CCA BHOPAL	MUMBAI
9	BISWARANJAN SASMAL	93021	HYDERABAD	CHENNAI
10	RAJIV KUMAR SINGH	93084	HYDERABAD	CHENNAI
11	VATSALYA SAXENA	94016	PUNE	MUMBAI
12	Y.D.SHARMA	92044	UP (WEST)	BANGALORE
13	S.M.J. ABIDI	90092	UP (WEST)	SENIOR AR, ITAT (TP), DELHI

A A W L

-2-

C. Officers who are being posted out from the Directorate:

Sl no	Name	Civil code	Present CCA region
1	S.K.Mohapatra	94010	Mumbai
2	Chandrajit Singh	96010	Mumbai
3	Sanjai Agarwal	91080	Mumbai
4	Nandita Kanchan	93012	Delhi

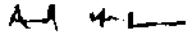
2. These transfer / posting have been made in accordance with the Posting Policy for posting of officers (ITO & above) in the Directorate of International Taxation & Transfer Pricing, CBDT-2010 circulated vide F.No. HRD/CM/103/1/2010-11/1055 dated 15.12.2010 and subsequent modification approved by the Competent Authority on 28th March, 2011. Transfer & Placement Policy of officers of IRS, CBDT-2010 is not applicable in the case of officers posted in the Directorate of International Taxation and Transfer Pricing.

3. All the Officers mentioned above should be relieved wherever applicable before 10th April, 2011 positively under intimation to the Board. The compliance reports regarding relieving / joining of the above officers may be forwarded by the concerned CCIT(CCA) to the Database Cell at dbc.cbdt@incometaxindia.gov.in by 15.4.2011 positively, except in respect of officers on Election Duty.

4. In respect of officers on Election Duty, their order will be effective after completion of the election process and relieving of the officers by the Election Commission of India.

5. The CCIT (CCA) shall ensure that the officers before being relieved submit their Resume / Self Assessment and report / review the ACRs for the period ending 31.3.2011 of their subordinates and submit them to the concerned Reviewing Officers, as the case may be.

6. Hindi version of this Order will follow.


(Anand Upadhyay)

Under Secretary to the Government of India

1. Officers concerned through CCIT (CCA) of the concerned Region
2. All Chief Commissioners/Directors General of Income Tax.
3. JS(FT&TR-1)/DGIT(HRD)
4. Principal Chief Controller of Accounts, New Delhi
5. Zonal Accounts Officer, CBDT, C/o CCIT concerned
6. PPSs to FM / MOS(R) / Secretary (Revenue) / AS(R) / Chairman, CBDT/ Members, CBDT/ JS (Admn) CBDT / JS(R)
7. Adviser to FM.
8. Hindi Section for Hindi version.
9. Secretary General IRS Association/ITGOA/All India Income Tax SC & ST Employees Welfare Association
10. Web Manager for www.jrsofficeonline.gov.in website


(Anand Upadhyay)

Under Secretary to the Government of India